

ITEM NO.803

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

M.A. NO....D. NO. 36760/2018 IN
Civil Appeal No(s). 9048/2012

PARSHAVANATH CHARITABLE TRUST & ORS.

Appellant(s)

VERSUS

ALL INDIA COUNCIL FOR TECH.EDU& ORS. & ORS.

Respondent(s)

Date : 03-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Applicant(s) Mr. Rituraj Biswas, Adv.

For Respondent(s) Mr. Jatin Zaveri, Adv.

Mr. Harsh Pandey, Av.

Mr. Amitesh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar